

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MULTIPLE HOTELS PRIVATE LIMITED OPERATING IN REAL ESTATE AT**  
**KOLKATA & SHANTINIKETAN (WEST BENGAL)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Multiple Hotels Private Limited PAN: AADCM1473D CIN: U55101WB1998PTC087564
2.	Address of the registered office	6, Milan Pally Deshapriya Nagar, Belghoria, Parganas North, Kolkata, West Bengal, India, 700056
3.	URL of website	No Such Website Maintained by the Corporate Debtor
4.	Details of place where majority of fixed assets are located	Kolkata and Shantiniketan (W.B)
5.	Installed capacity of main products/ services	Real Estate Project, Bungalow construction at Shantiniketan
6.	Quantity and value of main products/ services sold in last financial year	Nil revenue for the F.Yr.2020-21
7.	Number of employees/ workmen	-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Jitendra Lohia 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor Kolkata-700020, West Bengal can be sought through email at <a href="mailto:mhplcirp@gmail.com">mhplcirp@gmail.com</a> , List of creditors available at <a href="https://ibbi.gov.in/en/claims/claim-process">https://ibbi.gov.in/en/claims/claim-process</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to <a href="mailto:mhplcirp@gmail.com">mhplcirp@gmail.com</a>
10	Last date for receipt of expression of interest	11.05.2024
11	Date of issue of provisional list of prospective resolution applicants	15.05.2024
12	Last date for submission of objections to provisional list	20.05.2024
13	Date of issue of final list of prospective resolution applicants	21.05.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.05.2024
15	Last date for submission of resolution plans	20.06.2024
16	Process email id to submit Expression of Interest	<a href="mailto:mhplcirp@gmail.com">mhplcirp@gmail.com</a>



J. Lohia  
CA JITENDRA LOHIA  
(IBBI/IPA/P00170/2017-18/10339)  
AA1/10339/02/101224/106527 valid upto 10.12.2024  
2/7 Sarat Bose Road, Vasundhara Building,  
2nd Floor, Near Minto Park Kolkata – 700020  
Mobile: 9874044000, Email: [jitulohia@knjainco.com](mailto:jitulohia@knjainco.com)  
For Multiple Hotels Private Limited

Date: 26.04.2024  
Place: Kolkata